

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 325 OF 2016 &
IA NO. 676 OF 2016**

Dated: 15th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s DSL Hydrowatt Pvt. Ltd. ...Appellant(s)

Vs.

Himachal Pradesh State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Pradeep Misra for R.1

Mr. Anand K. Ganesan

Mr. Sandeep Rajpurohit for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **18.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh